

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: 08.07.2026

No. **938** A: In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub-Section (3) of Section 9 of Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court is pleased to confer upon the Probationary Civil Judge (Junior Division) named in column no. 2 of the table given below, the powers of Judicial Magistrate of the 2nd Class for the District noted against her name in column no. 3 of the table.

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the District
1.	2.	3.
1.	Ms. Heena Naz Prob. Civil Judge (Jr. Div.), Bagaha (West Champaran)	West Champaran

By order of the High Court,
Sd/- S.G. Mishra
Registrar General

Memo. No. 61109 - 61136 / Dated, Patna the **08.07.2026**

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar General, Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, A.D. General, Patna High Court, Patna / S.O. I/C, Selection and Appointment Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / the Principal District and Sessions Judge, West Champaran at Bettiah for information **(and communication to the officer concerned.**

Aforesaid officer may be directed to assume the charge of Judicial Magistrate 2nd Class immediately.)

(-) For P. D. J. concerned only.



Registrar General